

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/32188/2026 ARBA/13/2026	THE LAND ACQUISITION OFFICER AND C.A., (UNDER NATIONAL HIGHWAYS ACT) BARGARH VS BARGARH DISTRICT DISPLACED WELFARE SOCIETY,BARGARH	DEBASIS TRIPATHY,A.G.A VS	// DIST.AND SESSIONS JUDGE,BARGARH Arbp/0000004/2015
2	D-ARBA/32189/2026 ARBA/14/2026	THE LAND ACQUITISION OFFICER AND CA,(UNDER NATIONAL HIGHWAYS ACT),BARGARH VS BARGARH DIST. DISPLACED WELFARE SOCIETY	DEBASIS TRIPATHY,A.G.A VS	// DIST.AND SESSIONS JUDGE,BARGARH Arbp/0000005/2015
3	D-BLAPL/22441/2026 BLAPL/7822/2026	SANTOSH KUMAR PRADHAN @ SANTOSH PRAEDHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 J.M.F.C., SERAGARA(Ganjam) GR/0000094/2026
4	D-BLAPL/22568/2026 BLAPL/7823/2026	PRAVHAKAR @ PRAVAKAR PARIDA @ PINTU VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /364 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000114/2025
5	D-BLAPL/22519/2026 BLAPL/7824/2026	SIBARAM MALLICK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PIPLI /346 /2026 SPECIAL JUDGE, PURI(Puri) Spl/0000088/2026
6	D-BLAPL/22659/2026 BLAPL/7825/2026	GOUTAM BISWAS VS STATE OF ODISHA	MANGU NANDY VS	MOTU /17 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000013/2024
7	D-BLAPL/22661/2026 BLAPL/7826/2026	ATALA BIHARI SETHI VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JAKHAPURA /171 /2025 A.D.J.,JJPUR ROAD(Jajapur) ST/0000033/2026
8	D-BLAPL/12699/2026 BLAPL/7827/2026	HIMANCHAL MALLIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KANTAMAL /95 /2026 ADDL.SESSION JUDGE CUM SPL..JUDGE Spl/0000113/2026
9	D-BLAPL/19100/2026 BLAPL/7828/2026	BIKASH NAG VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /48 /2026 J.M.F.C.,KOTPAD(Koraput) GR/0000047/2026
10	D-BLAPL/19671/2026 BLAPL/7829/2026	ANTARA @ ANTARYAMI SIKA @ ANATR JAMI SIKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH SADAR /151 /2025 SPECIAL JUDGE (POCSO), BARGARH(B. Spl/0000030/2025
11	D-BLAPL/20873/2026 BLAPL/7830/2026	DRONA KUMBHAR VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR TOWN /630 /2024 2ND A.D.J., BALANGIR(Balangir) SC/0000019/2025

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/22669/2026 BLAPL/7831/2026	SHIBA BHUMIJ @ SIBA BHUMIJ VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BONAI /187 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000103/2024
13	D-BLAPL/21656/2026 BLAPL/7832/2026	KALIA @ ROHITA GOCHHI VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	TIGIRIA /113 /2014 A.D.J.,ATHAGARH(Cuttack) ST/0000066/2015
14	D-BLAPL/21686/2026 BLAPL/7833/2026	MAIYUDIN @ MAIYUDIN AIYUBBHAI KUCHERAWALA VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	/ /0 2ND A.D.J.,ROURKELA(Sundargarh) SPL. 2(a)C.C./0000001/2026
15	D-BLAPL/22434/2026 BLAPL/7834/2026	RAJ DAVIS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /111 /2026 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000064/2026
16	D-BLAPL/21845/2026 BLAPL/7835/2026	MAHAPATRA @ MOHAPATRA HIAL VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	DAMANJODI /51 /2026 S.D.J.M.,KORAPUT(Koraput) GR/0000519/2026
17	D-BLAPL/22439/2026 BLAPL/7836/2026	UDAYANATH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /81 /2026 J.M.F.C., SERAGARA(Ganjam) GR/0000094/2026
18	D-BLAPL/21986/2026 BLAPL/7837/2026	ANANTA PRADHAN VS STATE OF ODISHA	RAMAKANTA PANDA VS	JALESWAR /515 /2023 AD-HOC A.D.J.(FTSC),BALASORE(Balesh) ST/0000060/2024
19	D-BLAPL/22678/2026 BLAPL/7838/2026	AMAN GUPTA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /291 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000102/2026
20	D-BLAPL/22502/2026 BLAPL/7839/2026	ISAK NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	MUDANPUR RAMPUR /18 /2026 SPECIAL JUDGE,BHAWANIPATNA(Kala) Spl/0000007/2026
21	D-BLAPL/22580/2026 BLAPL/7840/2026	OMM MOHARANA VS STATE OF ODISHA	SEEWA RANJAN MALLICK VS	ATHGARH /224 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000481/2026
22	D-BLAPL/22604/2026 BLAPL/7841/2026	SUMITRA DIN VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /133 /2023 A.D.J.,KORAPUT(Koraput) CT/0000031/2024
23	D-BLAPL/22609/2026	NARMADA DIGAL	AMULYA RATNA PANDA	PHIRINGIA /23 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7842/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
24	D-BLAPL/22658/2026 BLAPL/7843/2026	SURYAKANTA NAYAK @ RAHUL VS STATE OF ODISHA	DIGAMBARA MISHRA VS	Spl/0000041/2026 TIRTOL /152 /2026 AD-HOC A.D.J.(FTSC),JAGATSINGHPUR
25	D-BLAPL/22695/2026 BLAPL/7844/2026	DHIRAJ LAICHAN @ TUKU VS STATE OF ODISHA	UMAKANTA BARIK VS	ST/0000077/2026 UMERKOTE /57 /2026 A.D.J.,UMERKOTE(Nabarangapur)
26	D-BLAPL/22703/2026 BLAPL/7845/2026	RAKESH DIGAL VS STATE OF ODISHA	SATYABRATA DASH VS	CT/0000031/2026 BIRIDI PS /311 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jaga
27	D-BLAPL/22712/2026 BLAPL/7846/2026	RABINDRA NAYAK @ SIBA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Spl/0000389/2025 Maitri Vihar PS /132 /2025 3RD A.D.J., BHUBANESWAR(Khordha)
28	D-BLAPL/22895/2026 BLAPL/7847/2026	MD.SAMSER VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	TR/0000179/2025 BANDOMUNDA /235 /2026 J.M.F.C.,(R),ROURKELA(Sundargarh)
29	D-BLAPL/22898/2026 BLAPL/7848/2026	SAMARESH RANJAN DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	GR/0001146/2026 EOW,BHUBANESWAR /14 /2023 PRESIDING OFFICER,O.P.I.D. COURT,BE
30	D-BLAPL/22940/2026 BLAPL/7849/2026	SWARNA PRAVA BEHERA VS STATE OF ODISHA	ANAND KUMAR SHARMA VS	GR/0000005/2025 LALBAG /35 /2026 J.M.F.C,CUTTACK(Cuttack)
31	D-BLAPL/22364/2026 BLAPL/7850/2026	YADAB BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	GR/0000103/2026 JODAPADAR /19 /2026 JMFC, KANAS(Puri)
32	D-BLAPL/22900/2026 BLAPL/7851/2026	BISWANATH KANHAR @ BISU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	GR/0000051/2026 KHURDA SADAR /309 /2026 S.D.J.M.,KHURDA(Khordha)
33	D-BLAPL/22922/2026 BLAPL/7852/2026	PALASH GHOSH VS STATE OF ODISHA	TOFAN KUMAR SAHOO VS	GR/0000872/2026 CYBER CRIME AND ECONOMIC OFFEN
34	D-CMAPL/19492/2026 CMAPL/109/2026	PANCHALI NAYAK VS	ADV VS	S.D.J.M.(P),ROURKELA(Sundargarh) GR/0000583/2026 / ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-CMP/34211/2026 CMP/1255/2026	UNION BANK OF INDIA GANESWAR SAHU VS M/S. CAPITAL GOLDEN RESIDENTIAL AND DEVELOPERS PVT. LTD., BBSR	UMA CHARAN MISHRA VS	// // CIVIL JUDGE (SD),PARALAKHEMUNDI EP/0000002/2022
36	D-CMP/30823/2026 CMP/1256/2026	AMAR ROY VS THE SUB COLLECTOR, KHORDHA	ADISHA MOHANTY VS	// () //
37	D-CMP/34270/2026 CMP/1257/2026	SATYAPRAKASH BEHURIA VS SNEHALATA BEHURIA	MAHESWAR MOHANTY VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000338/2020
38	D-CMP/33673/2026 CMP/1258/2026	RATNAKAR SAHOO VS RAMESH CHANDRA SAHOO	SUBRATA MISHRA VS	// 1ST A.D.J., BHUBANESWAR(Khordha) Fao/0000113/2023
39	D-CMP/33470/2026 CMP/1259/2026	MADHUSUDAN DAS VS SUDHIR KUMAR DAS	DEBASISH SAMAL VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0002459/2024
40	D-CMP/34275/2026 CMP/1260/2026	NADIA GAHIR VS GAYATRI GAHIR	DEBABRATA DASH VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka) CMA/0000023/2026
41	D-CMP/34642/2026 CMP/1261/2026	DANDASI @ DANDAPANI SAHU VS MANOJ KUMAR SAHU	UMA CHARAN MISHRA VS	// 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR Fao/0000006/2024
42	D-CMP/33463/2026 CMP/1262/2026	PARAMAHANSA NATH DEV, CUTTACK VS DHANI SINGH@PREMANANDA SINGH	DWARIKA PRASAD MOHANTY VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000655/2023
43	D-CMP/33905/2026 CMP/1263/2026	R. SIBALINGAM REDDY VS A. RAMARAO SUBUDHI	DURGA PRASAD JENA VS	// ADDL.CIVIL JUDGE(JR.DIVN.)DIGAPATNA CS/0000013/2017
44	D-CMP/33037/2026 CMP/1264/2026	GOBINDA SAHOO VS PABITRA SAHU	AKSHAYA KUMAR MOHAPATRA VS	// J.M.F.C. BIJEPUR(Bargarh) CS/0000005/2019
45	D-CMP/32941/2026 CMP/1265/2026	SANJEEV KUMAR MISHRA VS SURENDRA MANDAL	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000195/2016

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-CMP/34370/2026 CMP/1266/2026	NEELAM @ NILAM KUMAR SWAIN VS TRIVENI EARTHMOVERS PVT LTD.,KEONJHAR	SOUBHAGYA SWAIN VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001760/2024
47	D-CMP/34371/2026 CMP/1267/2026	KESHAB CHANDRA BARIK @ KESHABA BARIK VS BIRANCHI MOHAKUD	ASHWARIYA DASH VS	// () //
48	D-CMP/34444/2026 CMP/1268/2026	ASWANI KUMAR DAS VS PRAKASH KUMAR MOHAPATRA	BIBHUTI KESHARI BISWAL VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar IA/0000565/2025
49	D-CMP/34422/2026 CMP/1269/2026	UPENDRANATH SAMANTASINGHAR VS RABI NARAYAN PATTASANI	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000376/2011
50	D-CMP/34506/2026 CMP/1270/2026	SMITANJALI JENA VS PRAMOD KUMAR PATRA	SANTOSH KUMAR SAMANTARAY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001605/2025
51	D-CMP/34318/2026 CMP/1271/2026	SUDHAKAR NAYAK VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// CIVIL JUDGE (JD),1ST COURT,CUTTAC CS/0000301/2025
52	D-CMP/34407/2026 CMP/1272/2026	ANTARJAMI MAHAPATRA VS TAPAN KUMAR MAHAPATRA	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE(SD), HINJILICUT(Ganjam) IA/0000005/2026
53	D-CMP/34603/2026 CMP/1273/2026	ASHWAIN KAR VS ARUN KUMAR PRAHARAJ	GAJENDRANATH ROUT VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu IA/0000092/2026
54	D-CONTC/13906/2026 CONTC/4831/2026	PRABHASINI MISHRA VS B.PARAMESWARAN, I.A.S	ADV. VS	// () //
55	D-CONTC/33374/2026 CONTC/4832/2026	KANHU CHARANA JENA VS ASWATHY S., IAS	ADV. VS	// () //
56	D-CONTC/33375/2026 CONTC/4833/2026	GYANACHAND NATH VS ASWATHY S., IAS	ADV. VS	// () //
57	D-CONTC/33390/2026	BUDHIA SAMAL	ADV.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4834/2026	VS	VS	0
		SHUBHA SARMA, IAS		//
58	D-CONTC/33423/2026	SITARAM SWAIN	SHASHI BHUSAN JENA	//
	CONTC/4835/2026	VS	VS	0
		DR.N.THIRUMALLA NAIK, I.A.S		//
59	D-CONTC/33426/2026	PUSPALATA NAYAK	SHASHI BHUSAN JENA	//
	CONTC/4836/2026	VS	VS	0
		DR.N.THIRUMALLA NAIK, I.A.S		//
60	D-CONTC/33429/2026	BIJAYA KUMAR PARHI	SHASHI BHUSAN JENA	//
	CONTC/4837/2026	VS	VS	0
		DR.N.THIRUMALLA NAIK, I.A.S		//
61	D-CONTC/33431/2026	BIJAYA KUMAR CHOUDHURY	SHASHI BHUSAN JENA	//
	CONTC/4838/2026	VS	VS	0
		DR.N.THIRUMALLA NAIK, I.A.S		//
62	D-CONTC/33600/2026	ANTARYAMI PRADHAN	ADV.	//
	CONTC/4839/2026	VS	VS	0
		SANGRAM KESHARI MOHAPATRA, RDC, BERHAMPUR		//
63	D-CONTC/33603/2026	CHANDRAPRAVA MOHANTY	ADV.	//
	CONTC/4840/2026	VS	VS	0
		DR. MRINALINI DARSWAL, I.A.S.		//
64	D-CONTC/33614/2026	JAYADEV ROUT	ADV.	//
	CONTC/4841/2026	VS	VS	0
		ANITA NAYAK, TAHASILDAR, NISCHINTAKOILI		//
65	D-CONTC/33665/2026	ANIRUDHA PANI	ADV.	//
	CONTC/4842/2026	VS	VS	0
		SOVA SHARMA, I.A.S.		//
66	D-CONTC/33787/2026	DR.MONALISHA MAHAPATRA	SAROJA KANTA SAMAL	//
	CONTC/4843/2026	VS	VS	0
		DR.DURGA MADHAB SATPATHY, DIRECTOR MEDICAL EDUCATION AND TRAINING, ODISHA		//
67	D-CONTC/33789/2026	DR.SAILAJA PANDA	SAROJA KANTA SAMAL	//
	CONTC/4844/2026	VS	VS	0
		DR.DURGA MADHAB SATPATHY, DIRECTOR MEDICAL EDUCATION AND TRAINING, ODISHA		//
68	D-CONTC/33894/2026	JITENDRANATH NATH	ADV.	//
	CONTC/4845/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/34465/2026 CONTC/4846/2026	DR.MAHESH MOHAN PANDA, DIRECTOR OF PUBLIC HEALTH SERVICES, ODISHA MAMATA NAYAK VS DR.MONICA PRIYADARSHINI, I.A.S	SONITA BISWAL VS	// // 0 //
70	D-CONTC/33496/2026 CONTC/4847/2026	KAILASH LIMA VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
71	D-CONTC/33765/2026 CONTC/4848/2026	NANDI KISHOR NATH VS PRADIP KUMAR JENA, ENGINEERING IN CHIEF RURAL WOKS-I,ODISHA	MANAS PATI VS	// 0 //
72	D-CONTC/33467/2026 CONTC/4849/2026	M.TIRUPATI ACHARY VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
73	D-CONTC/33480/2026 CONTC/4850/2026	AUROBINDA PARIDA VS DR.PRADIP KUMAR HOTA,DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
74	D-CONTC/33495/2026 CONTC/4851/2026	PITABAS PANDA VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
75	D-CONTC/28669/2026 CONTC/4852/2026	SUJIT KUMAR NAYAK VS SANTOSH KUMAR NAYAK, OAS(S.S), AUDITOR GENERAL, COOPERATIVE SOCIETIES,ODISHA	ADV. VS	// 0 //
76	D-CONTC/33462/2026 CONTC/4853/2026	BUDHESWAR DEY VS DR.PRADIP KUMAR HOTA, DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
77	D-CONTC/30288/2026 CONTC/4854/2026	SOMANATH MARTHA VS DR. ARABINDA KUMAR PADHEE, I.A.S., SECY. TO GOVT. OF ODISHA, REVENUE AND D.M DEPT.	ADV. VS	// 0 //
78	D-CONTC/32786/2026 CONTC/4855/2026	DIBAKAR OJHA VS DR.PRADIP KUMAR HOTA, DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //
79	D-CONTC/32791/2026 CONTC/4856/2026	SANTANA PAL VS DR.PRADIP KUMAR HOTA, DIRECTOR, PUBLIC HEALTH, ODISHA	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/30301/2026 CONTC/4857/2026	PRAMOD KUMAR MOHANTA VS SURESH KUMAR VASHISHTH, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/30303/2026 CONTC/4858/2026	HARIHAR DASH VS SHUBHA SARMA, I.A.S., SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT.	ADV. VS	// 0 //
82	D-CONTC/34310/2026 CONTC/4859/2026	PURUSOTTAM MAHANTA VS ASWATHY S., IAS	ADV. VS	// 0 //
83	D-CONTC/31318/2026 CONTC/4860/2026	BIDYUTLATA SENAPATI VS DR.N.THIRUMALA NAIK, I.A.S, COMMNR. CUM SECY. TO GOVT. DEPT., SCHOOL AND MASS EDUCATION,ODISHA	ADV. VS	// 0 //
84	D-CONTC/26373/2026 CONTC/4861/2026	KAVI SANGRAM KESHARI SATPATHY @ KAVI SATPATHY VS KALIPRASANNA MOHAPATRA, DIRECTOR,HIGHER EDUCATION,ODISHA	ADV. VS	// 0 //
85	D-CONTC/31942/2026 CONTC/4862/2026	INFORMANT VS MANOJ KUMAR ROUT, S.P. BHADRAK, BHADRAK	MANORANJAN MISHRA VS	// 0 //
86	D-CONTC/31257/2026 CONTC/4863/2026	BIREN KUMAR PANI VS SOVA SHARMA, IAS	BASUDEV BARIK VS	// 0 //
87	D-CONTC/24168/2026 CONTC/4864/2026	SUBODH KUMAR SARANGI VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
88	D-CONTC/25532/2026 CONTC/4865/2026	ASHOK KUMAR PATRA VS ARVIND AGARWAL,I.A.S	ADV VS	// 0 //
89	D-CONTC/34096/2026 CONTC/4866/2026	GANNI SANTOSH @ G.SANTOSH VS DIBYA JYOTI PARIDA, CHAIRMAN CUM COLLECTOR,DIST. SELECTION COMMITTEE, PURI	ADV. VS	// 0 //
90	D-CONTC/31495/2026 CONTC/4867/2026	SUMANTA KUMAR NAYAK VS RABINDRA NATH SATPATHY, SUPERINTENDENT OFPOLICE-CUM-COMMANDANT HOME GUARDS. BARGARH	ADV. VS	// 0 //
91	D-CONTC/34224/2026	SARASWATI MAHANAND	TRILOCHAN NANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/4868/2026	VS	VS	0
		USHA PADHEE, IAS		//
92	D-CONTC/34443/2026	SHANTILATA THANAPATI	TRILOCHAN NANDA	//
	CONTC/4869/2026	VS	VS	0
		AMIT KUMAR MISHRA, DISTRICT TRANSPORT MANAGER, OSRTC, BALANGIR		//
93	D-CONTC/31793/2026	KAILASH CHANDRA SWAIN	ADV.	//
	CONTC/4870/2026	VS	VS	0
		ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S),BHUBANESWAR		//
94	D-CONTC/31797/2026	UPENDRA KUMAR TRIPATHY	ADV.	//
	CONTC/4871/2026	VS	VS	0
		GIRISH S.N., I.A.S.		//
95	D-CONTC/32313/2026	PURNA CHANDRA HATUA	DEEPALI MAHAPATRA	//
	CONTC/4872/2026	VS	VS	0
		DR.SWATI MISHRA, OAS(SAG), REGISTRAR, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR		//
96	D-CONTC/31806/2026	CHANDRA BISWAL	ADV.	//
	CONTC/4873/2026	VS	VS	0
		ER. RATNAKAR SIAL, ENGINR. IN CHIEF (RWS AND S), BHUBANESWAR		//
97	D-CONTC/33059/2026	DR.JAYADEVA GOUDA	ADV.	//
	CONTC/4874/2026	VS	VS	0
		ARVIND AGRAWALA, I.A.S,SECY. HIGHER EDUCATION DEPT.,ODISHA		//
98	D-CONTC/33089/2026	BISWANATH DAS	ADV.	//
	CONTC/4875/2026	VS	VS	0
		GIRISH S.N., I.A.S, COMMNR. CUM SECY. TO GOVT. OF ODISHA, P.R AND D.W DEPT.		//
99	D-CONTC/31739/2026	ARUN KUMAR PANDA	GYANA RANJAN MAHAPATRA	//
	CONTC/4876/2026	VS	VS	0
		MRUTUNJAY TRIPATHY, OAS		//
100	D-CONTC/31762/2026	SATYABRATA JENA	ADV.	//
	CONTC/4877/2026	VS	VS	0
		SUDHAKAR NAYAK SUPERINTENDING ENGINEER (EARLIER EXECUTIVE ENGINEER) RURAL WORKS DIVISION , CUTTACK		//
101	D-CONTC/31781/2026	JHINKESWAR RANA	ADV.	//
	CONTC/4878/2026	VS	VS	0
		SACHIN RAMCHANDRA JADHAV, THE PRINCIPAL SECY. TO THE GOVT. OF ODISHA,BBSR		//
102	D-CONTC/31812/2026	DEEPAK JENA	ADV.	//
	CONTC/4879/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/32267/2026 CONTC/4880/2026	NBS RAJPUT, I.A.S. RANI ALLADA @ A.RANI VS ANANYA DAS, STATE PROJECT DIRECTOR, OSEPA, BHUBANESWAR	ADV. VS	// // 0 //
104	D-CONTC/34805/2026 CONTC/4881/2026	PURNA CHANDRA JENA VS S.ASWATHI, IAS	ADV. VS	// 0 //
105	D-CONTC/32122/2026 CONTC/4882/2026	KANAKLATA ROUT @ SAMANTARAY VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
106	D-CONTC/32778/2026 CONTC/4883/2026	BAMADEV BEHERA VS SACHIN RAMCHANDRA JADHAV, I.A.S.	ADV. VS	// 0 //
107	D-CONTC/34105/2026 CONTC/4884/2026	KARUNAKAR PAIKRAY VS USHA PADHEE, IAS	ADV. VS	// 0 //
108	D-CONTC/27824/2026 CONTC/4885/2026	RAMESH CHANDRA DASH VS AMRITA SAHOO, TAHASILDAR, NARASINGHPUR	NIRANJAN PANDA VS	// 0 //
109	D-CONTC/25538/2026 CONTC/4886/2026	DR. NIHAR RANJAN BISWAL VS ASWATHY S.,IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //
110	D-CONTC/32857/2026 CONTC/4887/2026	ANURADHA SETHI VS PROF. CHANDI PRASAD NANDA VICE-CHANCELLOR, UTKAL UNIVERSITY,BBSR	ATMAJIT MANMITH DAS VS	// 0 //
111	D-CONTC/32872/2026 CONTC/4888/2026	CHANDAN KUMAR PANDA VS DR. BINOD BIHARI MISHRA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,KEONJHAR	ADV VS	// 0 //
112	D-CONTC/33104/2026 CONTC/4889/2026	KANCHAN BALA DASH VS PABITRA MOHAN BARIK, D.E.O, CUTTACK	ADV. VS	// 0 //
113	D-CONTC/33087/2026 CONTC/4890/2026	PARTHA SARATHI BHOL VS PRAPHUL KUJUR, OAS (S)	ADV. VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/21290/2026 CRLA/685/2026	ARJUN KUMAR PRADHAN VS STATE OF ODISHA	DIGANT KALLOL DEO VS	NAKTIDEUL /41 /2021 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000025/2021
115	D-CRLA/22064/2026 CRLA/686/2026	HAFIZ NUR ARTAJ@AKHTAR VS STATE OF ODISHA	PRATIK NAYAK VS	CANTONMENT ROAD /206 /2025 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000141/2025
116	D-CRLA/22091/2026 CRLA/687/2026	TIKINO@JISHU KRISHNA DIGAR VS STATE OF ODISHA	SARADA PRASAD DASH VS	BANGRIPOSI /24 /2023 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000104/2024
117	D-CRLA/22723/2026 CRLA/688/2026	RAJENDRA NARAYAN MEHER VS STATE OF ODISHA(VIG.)	SAROJ KUMAR PADHY VS	SAMBALPUR VIGILANCE /20 /2014 SPECIAL JUDGE(VIG.),BARGARH(Bargarh) CT/0000062/2024
118	D-CRLA/22729/2026 CRLA/689/2026	MUNNA LAL VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	NCB BHUBANESWAR /8 /2021 2ND A.D.J.,CUTTACK(Cuttack) Spl/0000024/2021
119	D-CRLA/11587/2026 CRLA/690/2026	BIKASH BARIK VS STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	BARANGA /204 /2019 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000165/2019
120	D-CRLA/17215/2026 CRLA/691/2026	SAMIM KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /494 /2021 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000107/2021
121	D-CRLA/22505/2026 CRLA/692/2026	NILUA@NILENDRA KUMAR SWAIN VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	SALIPUR /157 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000119/2023
122	D-CRLLP/21642/2026 CRLLP/51/2026	STATE OF ODISHA(VIG.) VS BISWANATH BASA	SANGRAM DAS, S.C.VIG VS	JEYPURE VIGILANCE /30 /2007 SPL.JUDGE(VIG.),JEYPURE(Koraput) GR/0000030/2007
123	D-CRLLP/21643/2026 CRLLP/52/2026	STATE OF ODISHA(VIG.) VS SANTOSH KUMAR PRADHAN	SANGRAM DAS, S.C.VIG VS	JEYPURE VIGILANCE /30 /2011 SPL.JUDGE(VIG.),JEYPURE(Koraput) GR/0000030/2011
124	D-CRLMC/22469/2026 CRLMC/2504/2026	ARABINDA PRASAD NANDA VS SUDHEERENDRA KUMAR NAYAK	AMITAV TRIPATHY VS	/ /0 SPECIAL JUDGE, (C.B.I.-II),BHUBANESWAR CRREV/0000037/2025
125	D-CRLMC/22525/2026	ACHYUTA DIGAL	KULDEEP MOHANTY	PHIRINGIA /116 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/2505/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000109/2026
126	D-CRLMC/22973/2026 CRLMC/2506/2026	SHANKAR NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BADAGADA /1 /2015 A.D.J.,ASKA(Ganjam) ST/0000276/2025
127	D-CRLMC/22834/2026 CRLMC/2507/2026	PRAMOD KUMAR PATRA VS ASSISTANT DIRECTOR(PMLA),GOVT. OF INDIA,ENFORCEMENT DIRECTORATE, SUB-ZONAL OFFICE	SRINIBASH SATAPATHY VS	ED, BHUBANESWAR /2 /2016 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH CRLMC(PMLA)/0000060/2018
128	D-CRLMC/20519/2026 CRLMC/2508/2026	MANISH HINDOCHA VS STATE OF ODISHA	AJAYA KUMAR MOHRANA VS	DARGHA BAZAR /41 /2026 J.M.F.C.(II),CUTTACK(Cuttack) CRMC/0000098/2026
129	D-CRLMC/22280/2026 CRLMC/2509/2026	SANJAYA KUMAR SAHU VS STATE OF ODISHA	ANURAG PATI VS	PADMAPUR /19 /2019 SPECIAL JUDGE,GUNUPUR(Rayagada) ICC/0000003/2019
130	D-CRLMC/22592/2026 CRLMC/2510/2026	BINOD ORAM VS M/S.KONARK ENTERPRISERS, CUTTACK	PABITRA KUMAR NAYAK VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000338/2016
131	D-CRLMC/15462/2026 CRLMC/2511/2026	RAMESH CHANDRA MOHANTY VS BHAGYALATA MOHANTY	VS	/ / J.M.F.C.,KABISURYANAGAR(Ganjam) CRMC/0000005/2021
132	D-CRLMC/22377/2026 CRLMC/2512/2026	RINKI PANGI VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	SUNABEDA /212 /2024 JMFC, SEMILIGUDA(Koraput) GR/0000273/2024
133	D-CRLMC/20773/2026 CRLMC/2513/2026	NRUSIHA MAJHI @ NRUSINGH MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHANDAHANDI /61 /2021 SPECIAL JUDGE(POCSO), NABARANGP TR/0000051/2021
134	D-CRLMC/22397/2026 CRLMC/2514/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	PRATIK NAYAK VS	CHARICHHAKA /157 /2024 J.M.F.C.,NIMAPARA(Puri) GR/0001320/2024
135	D-CRLMC/22584/2026 CRLMC/2515/2026	PREMANANDA MOHAPATRA VS STATE OF ODISHA	SOUGAT DASH VS	TOMANDO /63 /2017 J.M.F.C.,BHUBANESWAR(Khordha) CT/0003260/2017
136	D-CRLMC/22791/2026 CRLMC/2516/2026	RISSI@ RISHI@ LUTAN DIGAL VS	SUKANTA KUMAR DALAI VS	DHAULI PS /166 /2026 SPECIAL JUDGE,BHUBANESWAR(Khor

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/20727/2026 CRLMC/2517/2026	STATE OF ODISHA JITENDRRIYA @ JITENDERA PANIGRAHI VS	SUDEEP KUMAR SARANGI VS	TR/0000397/2026 NIMAPADA /45 /2011 J.M.F.C.,NIMAPARA(Puri) GR/0000228/2011
138	D-CRLMC/19471/2026 CRLMC/2518/2026	STATE OF ODISHA SANTU@SANTOSH DALEI VS	MANAS KUMAR CHAND VS	NIRAKARPUR /45 /2026 J.M.F.C,TANGI(Khordha) GR/0000120/2026
139	D-CRLMC/20195/2026 CRLMC/2519/2026	STATE OF ODISHA RABI SINGH VS	AJAYA KUMAR AROUT VS	BALASORE SADAR /215 /2017 J.M.F.C.,BALASORE(CITY)(Baleshwar) CT/0001771/2017
140	D-CRLMC/21509/2026 CRLMC/2520/2026	STATE OF ODISHA CHHOTU @ JOGENDRA SUNANI VS	SATYA NARAYAN MISHRA 4 VS	BODEN /102 /2017 J.M.F.C.,BODEN(Nuapada) CT/0000279/2017
141	D-CRLMC/22893/2026 CRLMC/2521/2026	STATE OF ODISHA ULLASH PRADHAN VS	GYANA RANJAN MAHAPATRA VS	/ /0 CIVIL JUDGE (JD)-CUM-JMFC, KAKATP ICC/0000031/2025
142	D-CRLMC/22304/2026 CRLMC/2522/2026	SUBALA KUMAR KHATOI NARAYAN MOHANTY VS	BADAL KUMAR BEHERA VS	NILGIRI /77 /2020 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000107/2020
143	D-CRLMC/22627/2026 CRLMC/2523/2026	STATE OF ODISHA NARAYAN DORA VS	SANDEEP RATH VS	/ /0 J.M.F.C.,KHURDA(Khordha) ICC/0000042/2023
144	D-CRLMC/20726/2026 CRLMC/2524/2026	DHARITRI DEVI JAGANNATHA SATAPATHY VS	SANTOSH KUMAR MAHANTY VS	ASKA /678 /2023 J.M.F.C.,ASKA(Ganjam) GR/0002170/2023
145	D-CRLMC/22736/2026 CRLMC/2525/2026	STATE OF ODISHA BHAGABAN KHILLA VS	ABHISEK MOHANTY VS	LAXMIPUR /67 /2018 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000022/2018
146	D-CRLMC/22939/2026 CRLMC/2526/2026	STATE OF ODISHA CHATURBHUJA PADHAN @ HEMSAGAR PADHAN VS	PUJARANI MUDULI VS	AMBABHONA /73 /2023 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000035/2023
147	D-CRLMC/22693/2026 CRLMC/2527/2026	STATE OF ODISHA BABULI DEHERIA@SANGRAM DEHURIA VS	BIKASH KARNA VS	KANTAMAL /5 /2026 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000033/2026
		STATE OF ODISHA		

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CRLMC/19193/2026 CRLMC/2528/2026	SUBHENDU KUMAR BEHERA @ SUBHENDU BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /54 /2022 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000028/2024
149	D-CRLMC/22998/2026 CRLMC/2529/2026	BIJAY KUMAR MALLIK@BIJAY MALIK@BIJI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /399 /2026 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001549/2026
150	D-CRLMC/22634/2026 CRLMC/2530/2026	PRITICHHANDA RATHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JAGATSINGPUR /958 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001861/2024
151	D-CRLMC/22335/2026 CRLMC/2531/2026	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	/ /0 J.M.F.C.(III),BHUBANESWAR(Khordha) CMC/0000675/2026
152	D-CRLMP/15548/2026 CRLMP/1011/2026	DEBENDRA MOHAN PATTANAIK VS DEPUTY COMMISSIONER OF POLICE, BHUBANESWAR CUTTACK	SASWATA PATNAIK VS	/ / 0 //
153	D-CRLMP/19027/2026 CRLMP/1012/2026	MANOJ KUMAR DAS VS STATE OF ODISHA	AMIT KUMAR NATH VS	SORO /158 /2025 0 //
154	D-CRLMP/22656/2026 CRLMP/1013/2026	CANARA BANK, CUTTACK VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	/ /0 0 //
155	D-CRLMP/22676/2026 CRLMP/1014/2026	SAGARIKA MOHANTY VS STATE OF ODISHA	KABIR KUMAR JENA VS	CHANDRASEKHARPUR /233 /2023 0 //
156	D-CRLMP/16815/2026 CRLMP/1015/2026	LALITENDU SEKHAR BARIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
157	D-CRLMP/16821/2026 CRLMP/1016/2026	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 0 //
158	D-CRLMP/8369/2026 CRLMP/1017/2026	RASHMI RANJAN DASH VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	/ /0 0 //
159	D-CRLMP/15892/2026	JADUNATH SENAPATI	RABI NARAYAN PANDA	/ /0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1018/2026	VS STATE OF ODISHA	VS	() //
160	D-CRLMP/21077/2026 CRLMP/1019/2026	SURAJ KUMAR TRIPATHY VS STATE OF ODISHA	GHANASHYAM DASH VS	// () //
161	D-CRLMP/19702/2026 CRLMP/1020/2026	GUNASAGAR SETH VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
162	D-CRLMP/16825/2026 CRLMP/1021/2026	DEEPAK KUMAR RAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
163	D-CRLMP/19409/2026 CRLMP/1022/2026	BHABANI SHANKAR PRAHARAJ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	/ /0 () //
164	D-CRLMP/19870/2026 CRLMP/1023/2026	APARNA DUTTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
165	D-CRLMP/19519/2026 CRLMP/1024/2026	SAROJINI RAY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //
166	D-CRLMP/21678/2026 CRLMP/1025/2026	MADHUSUDAN SAHOO VS THE STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	FATEGARH /138 /2026 () //
167	D-CRLMP/19946/2026 CRLMP/1026/2026	RAJESH DHARA VS STATE OF ODISHA	MITALEE JESTHI VS	MARKAT NAGAR /61 /2026 () //
168	D-CRLMP/22356/2026 CRLMP/1027/2026	GOPAL SETHI@GOPAL CHANDRA SETHI VS MAMATA SINGH	HALADHAR SETHY VS	/ /0 JUDGE, FAMILY COURT, NABARANGPUR Crp/0000051/2025
169	D-CRLMP/22045/2026 CRLMP/1028/2026	INFORMANT/VICTIM VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KUMBHARAPARA /281 /2026 () //
170	D-CRLREV/20356/2026 CRLREV/503/2026	BALIA @ BIJAY KUMAR MOHANTY VS	SOUBHAGYA KUMAR DASH VS	GARBANDHA /77 /2019 A.D.J.,PARALAKHEMUNDI(Gajapati)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLREV/22735/2026 CRLREV/504/2026	STATE OF ODISHA BHAGABAN SAHOO VS STATE OF ODISHA	BASANTA KUMAR DAS VS	CRA/0000005/2023 MALGODOWN /133 /2003 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000029/2010
172	D-EXP/26380/2026 EXP/87/2026	VICTIM VS DISTRICT LEGAL SERVICE AUTHORITY ,GANJAM	SANTOSH KUMAR MAHANTY VS	// 0 //
173	D-EXP/31953/2026 EXP/88/2026	ARUN KUMAR PADHY VS DR. N. THIRUMAL NAIK, IAS	ADV. VS	// 0 //
174	D-EXP/32490/2026 EXP/89/2026	SMITA NAIK VS ASSISTANT SETTLEMENT OFFICER, RENTAL COLONY, BHUBANESWAR	BIDESH RANJAN BEHERA VS	// 0 //
175	D-EXP/29338/2026 EXP/90/2026	GAJENDRA PRASAD JENA VS STATE OF ODISHA	PURNA CHANDRA JENA VS	// 0 //
176	D-EXP/32496/2026 EXP/91/2026	BIJAY LAKSHMI SWAIN @ BIJAY LAKSHMI MAHAPATRA VS ASSISTANT SETTLEMENT OFFICER,RENTAL COLONY,BHUBANESWAR	BIDESH RANJAN BEHERA VS	// 0 //
177	D-EXP/32553/2026 EXP/92/2026	SANGRAM KESHARI PATEL VS DR. N.THIRUMAL NAIK, I.A.S.,PRINCIPAL SECY.,SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// 0 //
178	D-EXP/24896/2026 EXP/93/2026	MIHIR KUMAR PARIDA VS DISTRICT EDUCATION OFFICER, CUTTACK	MANOJA KUMAR KHUNTIA VS	// 0 //
179	D-FAO/29033/2026 FAO/885/2026	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., JAJPUR VS MANOJ KUMAR BIHARA	PRAMOD KUMAR TRIPATHY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000088/2011
180	D-FAO/35075/2026 FAO/886/2026	DIPALI MONDAL VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000146/2025
181	D-FAO/34083/2026 FAO/887/2026	BRAJABANDHU SAHU VS PRADIPTA KUMAR SAHOO	AKSHYANGSHU SEKHAR NANDY VS	// COMMISSIONER.FOR WORKMENS COM EC/0000008/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-JCRLA/22934/2026 JCRLA/215/2026	BABULA@BABULI BEHERA VS STATE OF ODISHA	ADV. VS	TURUMUNGA /153 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000033/2025
183	D-JCRLA/22935/2026 JCRLA/216/2026	SAGAR BARIK VS STATE OF ODISHA	ADV. VS	PARJANG /77 /2019 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000032/2019
184	D-MACA/34079/2026 MACA/730/2026	BEDAPRAKASH BEHURA VS PRADIPTA KUMAR NANDA	BISHNU BRATA SINGH VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara Mac/0000094/2023
185	D-MACA/28616/2026 MACA/731/2026	M/S.ORIENTAL INSURANCE CO.LTD.,BHUBANESWAR VS BABITA SAHOO	PRAMOD KUMAR TRIPATHY VS	// II MACT,CUTTACK(Cuttack) Mac/0001069/2021
186	D-MACA/32672/2026 MACA/732/2026	BRANCH MANAGER, NATIONAL GENERAL INSURANCE CO. LTD.,CUTTACK VS SUMATI KUMBHAR	SUBRAT SATPATHY VS	// 2ND A.D.J., BALANGIR(Balangir) Mac/0000009/2023
187	D-MACA/24775/2026 MACA/733/2026	THE MANAGER (LEGAL) T.P. HUBS, ORIENTIAL INSURANCE COMPANY LIMITED,BHUBANESWAR VS RAMA RANJAN MALLIK	SUBRAT SATPATHY VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000170/2017
188	D-MACA/28621/2026 MACA/734/2026	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. LTD., BHUBANESWAR VS RAJKISHORE MAHAPATRA	PRAMOD KUMAR TRIPATHY VS	// IV MACT,PURI(Puri) Mac/0000466/2015
189	D-MATA/34855/2026 MATA/254/2026	PAYAL NAYAK VS SATYA RANJAN BARAL	RUDRA NARAYAN PARIJA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000354/2022
190	D-RPFAM/31494/2026 RPFAM/206/2026	BIBHUTI BHASAN NAYAK VS SUBHASHREE SHIBANI NAYAK	AUROVIND PATNAIK VS	// JUDGE FAMILY COURT,BHUBANESWAR CRL.EXN/0000038/2025
191	D-RPFAM/5023/2026 RPFAM/207/2026	MAMATA BEHERA VS BISWAJIT NATH	PRAVAT KUMAR MOHANTY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000044/2023
192	D-RSA/31332/2026 RSA/378/2026	M/S. JAIN STEEL AND POWER LTD.,KOLKATA VS DRAUPADI NAIK	AMITABH MISHRA VS	// DISTRICT AND SESSIONS JUDGE,JHAR RFA/0000003/2021
193	D-RSA/32163/2026	SATYA SANTI SAHOO	DEBAJYOTI CHATTERJEE	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/379/2026	VS DUTI SAHOO	VS	A.D.J.,ODAGAON(Nayagarh) RFA/0000041/2013
194	D-RSA/33747/2026 RSA/380/2026	SIBA PODIAMI VS SAMARA PODIAMI	PRAGYAN PARAMITA MOHANTY VS	// DISTRICT AND SESSIONS JUDGE,MALKA RFA/0000021/2013
195	D-RSA/33293/2026 RSA/381/2026	NARAYAN MOHAPATRA VS DIPTIMAYEE PADHI	BAIJAYANTI MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BOUDHA RFA/0000016/2025
196	D-RVWPET/33570/2026 RVWPET/172/2026	STATE OF ODISHA VS LINGARAJ SRICHANDAN	PRABIR KUMAR RAY, AGA VS	// 0 //
197	D-RVWPET/33569/2026 RVWPET/173/2026	STATE OF ODISHA VS ASHOK KUMAR PAL	PRABIR KUMAR RAY, AGA VS	// 0 //
198	D-TRP(C)/34206/2026 TRP(C)/237/2026	RANJAN KUMAR KARNA VS PRIYA BARIK @ KARNA	KAPILA CHARAN NAYAK VS	// 0 //
199	D-WA/33075/2026 WA/1032/2026	LAXMIDHAR PANDA VS STATE OF ODISHA	HEMANT KUMAR MUND VS	// 0 //
200	D-WA/34560/2026 WA/1033/2026	MANASMITA MAHARANA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
201	D-WA/33604/2026 WA/1034/2026	STATE OF ODISHA VS ANIL KUMAR DAS ADHIKARI	SASWAT DAS, AGA VS	// 0 //
202	D-WA/34434/2026 WA/1035/2026	STATE OF ODISHA VS SIBARAM KUMBHAR	SASWAT DAS,A.G.A VS	// 0 //
203	D-WA/34482/2026 WA/1036/2026	STATE OF ODISHA VS KHIRASINDHU SAGARIA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
204	D-WA/34484/2026 WA/1037/2026	STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/33605/2026 WA/1038/2026	JAGDISH SAHU STATE OF ODISHA VS RAJANIKANTA GARANAYAK	ARABINDA TRIPATHY, AGA VS	// // 0 //
206	D-WA/33606/2026 WA/1039/2026	STATE OF ODISHA VS BASANT BHOI	DEBASHIS TRIPATHY, AGA VS	// 0 //
207	D-WA/34433/2026 WA/1040/2026	STATE OF ODISHA VS UTTAM KUMAR RAUL	SAROJ KUMAR JEE,A.G.A VS	// 0 //
208	D-WA/34729/2026 WA/1041/2026	M.D,FOOD CORPORATION OF INDIA, NEW DELHI VS SANJOY DEY	SIDHARTHA DAS VS	// 0 //
209	D-WP(C)/34279/2026 WP(C)/24113/2026	RAJESH KUMAR GIRI VS STATE OF ORISSA	ABHAYA KUMAR BEHERA VS	// 0 //
210	D-WP(C)/31546/2026 WP(C)/24114/2026	BASANTI NAYAK @ MISHRA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
211	D-WP(C)/34831/2026 WP(C)/24115/2026	SHREE KUMAR BAITHALU VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //
212	D-WP(C)/32304/2026 WP(C)/24116/2026	PANCHANAN PRADHAN VS NATIONAL HIGHWAY AUTHORITY, NH-53, BARGARH	RAMA CHANDRA RATH VS	// 0 //
213	D-WP(C)/31958/2026 WP(C)/24117/2026	TAPASI NANDA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
214	D-WP(C)/34418/2026 WP(C)/24118/2026	DR.KABI CHANDRA SWAIN VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
215	D-WP(C)/34649/2026 WP(C)/24119/2026	DAMODAR MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/33863/2026 WP(C)/24120/2026	KABITA SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
217	D-WP(C)/32458/2026 WP(C)/24121/2026	RINA NAIK @ RINA DEI VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
218	D-WP(C)/34556/2026 WP(C)/24122/2026	DR.SUNIL KUMAR PADHI VS THE CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	DIGANTA DAS VS	// 0 //
219	D-WP(C)/34416/2026 WP(C)/24123/2026	RABI NARAYAN PATRA VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
220	D-WP(C)/33131/2026 WP(C)/24124/2026	BAMAN CHANDRA DAS VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
221	D-WP(C)/32289/2026 WP(C)/24125/2026	ARUNA KUMAR RAY NAYAK VS UNION OF INDIA	RAMESH CHANDRA SWAIN VS	// 0 //
222	D-WP(C)/32320/2026 WP(C)/24126/2026	DINABANDHU MAHANTA VS UNION OF INDIA	BISWAJIT PRADHAN VS	// 0 //
223	D-WP(C)/34236/2026 WP(C)/24127/2026	DEBENDRA KUMAR TRIPATHY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
224	D-WP(C)/32456/2026 WP(C)/24128/2026	MANJU NAIK @ MANJU NAYAK VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
225	D-WP(C)/34098/2026 WP(C)/24129/2026	PRAVATI NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //
226	D-WP(C)/32601/2026 WP(C)/24130/2026	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
227	D-WP(C)/33096/2026	BENGABATI BEHERA	ASHOK KUMAR SAHOO	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24131/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/32696/2026 WP(C)/24132/2026	BISHWARANJAN SWAIN VS R.T.O., KATAKA	KHIROD CHANDRA MAJHI VS	// 0 //
229	D-WP(C)/32816/2026 WP(C)/24133/2026	UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER	RAJESH KUMAR MAHAPATRA, S.P.C VS	// 0 //
230	D-WP(C)/34094/2026 WP(C)/24134/2026	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
231	D-WP(C)/34070/2026 WP(C)/24135/2026	DR.PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
232	D-WP(C)/33357/2026 WP(C)/24136/2026	NARAYAN CHANDRA BARIK VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
233	D-WP(C)/34068/2026 WP(C)/24137/2026	DR. DAITYARI SUKLA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
234	D-WP(C)/34215/2026 WP(C)/24138/2026	PURNACHANDRA NAYAK VS CHANDRAKANTI PANDA	SARATHI JYOTI MOHANTY VS	// 0 //
235	D-WP(C)/33745/2026 WP(C)/24139/2026	JYOTSNARANI DAS VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS	// 0 //
236	D-WP(C)/33132/2026 WP(C)/24140/2026	ABHAYA KUMAR DASH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
237	D-WP(C)/33682/2026 WP(C)/24141/2026	SURENDRA KUMAR MUDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
238	D-WP(C)/33265/2026 WP(C)/24142/2026	ABISMARANIYA DAS VS	SUBHADUTTA ROUTRAY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/33750/2026 WP(C)/24143/2026	STATE OF ODISHA SIBA PRASAD PARIDA VS	ASHOK KUMAR DAS VS	// // 0
240	D-WP(C)/32886/2026 WP(C)/24144/2026	STATE OF ODISHA NIKHIL KUMAR DHAL VS	SIBA PRASAD SWAIN VS	// // 0
241	D-WP(C)/30569/2026 WP(C)/24145/2026	STATE OF ODISHA NARASINGHA DAS VS	SOURAV SUMAN BHUYAN VS	// // 0
242	D-WP(C)/34249/2026 WP(C)/24146/2026	STATE OF ODISHA ADITYA NARAYAN BADU VS	SAROJA KANTA SAMAL VS	// // 0
243	D-WP(C)/33940/2026 WP(C)/24147/2026	STATE OF ODISHA BHAGYASHREE PRADHAN VS	MAHENDRA KUMAR SAHOO VS	// // 0
244	D-WP(C)/33308/2026 WP(C)/24148/2026	STATE OF ODISHA ANANDACHANDRA SAHOO VS	ANIL KUMAR BEHERA VS	// // 0
245	D-WP(C)/28978/2026 WP(C)/24149/2026	STATE OF ODISHA RASHMITA SABAR VS	SHIBANI SHANKAR PRADHAN VS	// // 0
246	D-WP(C)/34294/2026 WP(C)/24150/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI PRAMOD KUMAR SAHOO VS	ATUL TRIPATHY VS	// // 0
247	D-WP(C)/34295/2026 WP(C)/24151/2026	MAHANADI COALFIELDS LTD.,SAMABLAPUR BIJAN KUMAR BISWAL VS	ATUL TRIPATHY VS	// // 0
248	D-WP(C)/33913/2026 WP(C)/24152/2026	MAHANADI COALFIELDS LTD,SAMBALPUR SHISIR KUMAR NAIK VS	BHAWANI SANKAR PANIGRAHI VS	// // 0
249	D-WP(C)/32457/2026 WP(C)/24153/2026	STATE OF ODISHA SULEKHA NAYAK @ SULEKHA NAIK VS	KSHIROD KUMAR ROUT VS	// // 0
		UNION OF INDIA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/34229/2026 WP(C)/24154/2026	SANDEEP MOHAPATRA VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //
251	D-WP(C)/34300/2026 WP(C)/24155/2026	PRANGYA PARAMITA PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
252	D-WP(C)/34244/2026 WP(C)/24156/2026	SANJAY KUMAR SINGH VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
253	D-WP(C)/34214/2026 WP(C)/24157/2026	GOLAPILLI APANA @ G.APPANA VS THE COLLECTOR AND D.M., GANJAM	ASHOK DAS VS	// 0 //
254	D-WP(C)/34248/2026 WP(C)/24158/2026	BALARAM SAHU VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
255	D-WP(C)/34301/2026 WP(C)/24159/2026	SASI BHUSAN KHAMARI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
256	D-WP(C)/31956/2026 WP(C)/24160/2026	NRUSINGHA CHARAN SWAIN VS Steel Authority Of India Ltd., SAIL, NEW DELHI	BISWARANJAN DALAI VS	// 0 //
257	D-WP(C)/34305/2026 WP(C)/24161/2026	BASANTI HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
258	D-WP(C)/34219/2026 WP(C)/24162/2026	MURARI NARAYAN GUPTA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
259	D-WP(C)/34157/2026 WP(C)/24163/2026	ASHOK KUMAR PANDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
260	D-WP(C)/35158/2026 WP(C)/24164/2026	ANJANA SHARMA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
261	D-WP(C)/32859/2026	LAXMIKANTA SAHU	SHIBANI SHANKAR PRADHAN	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24165/2026	VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	VS	0 //
262	D-WP(C)/33321/2026 WP(C)/24166/2026	SANJAY KUMAR MISHRA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
263	D-WP(C)/33409/2026 WP(C)/24167/2026	BABAJI CHARAN SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
264	D-WP(C)/34220/2026 WP(C)/24168/2026	SUJATA MOHAPATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
265	D-WP(C)/34222/2026 WP(C)/24169/2026	S.K.IMRAJ VS THE EXECUTIVE OFFICER, BHADRAK MUNICIPALITY, BHADRAK	PRAGYAN PARAMITA MOHANTY VS	// 0 //
266	D-WP(C)/32864/2026 WP(C)/24170/2026	JUBARAJ SAHU VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
267	D-WP(C)/33952/2026 WP(C)/24171/2026	M/S.SEPL-LLC SPHERE, KORBA VS UNION OF INDIA	ASISH MISHRA VS	// 0 //
268	D-WP(C)/34497/2026 WP(C)/24172/2026	DR.PRABHAS DASH VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //
269	D-WP(C)/34747/2026 WP(C)/24173/2026	M/S ANMOL MINES PRIVATE LTD VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
270	D-WP(C)/33903/2026 WP(C)/24174/2026	DR.AKSHAYA KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
271	D-WP(C)/32868/2026 WP(C)/24175/2026	LAXMIKANTA BIBHAR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
272	D-WP(C)/34501/2026 WP(C)/24176/2026	DR.GOKULANANDA PATRO VS	PRASANT KUMAR KHUNTIA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/22530/2026 WP(C)/24177/2026	STATE OF ODISHA BISWANATH SAHOO VS COLLECTOR, PURI	SUBHENDU KAR VS	// // 0 //
274	D-WP(C)/34504/2026 WP(C)/24178/2026	AMRITA KUMARI MOHAPATRA VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //
275	D-WP(C)/34491/2026 WP(C)/24179/2026	AVA PATNAIK VS VICE CHANCELLOR, BERHAMPUR UNIVERSITY	AVIJIT PATNAIK VS	// 0 //
276	D-WP(C)/34772/2026 WP(C)/24180/2026	AJITH THAKUR JAGADEV VS STATE OF ODISHA	SOUMYA RANJAN SAHU VS	// 0 //
277	D-WP(C)/34507/2026 WP(C)/24181/2026	DIBYA RANJAN JALLI VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //
278	D-WP(C)/34508/2026 WP(C)/24182/2026	DR.SURAJ KUMAR SAHOO VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	// 0 //
279	D-WP(C)/34495/2026 WP(C)/24183/2026	RAGHUNATH SWAIN VS BINODINI BEHERA	SUSANTA KUMAR BARAL VS	// 0 //
280	D-WP(C)/34858/2026 WP(C)/24184/2026	LATAGAON (CHEMAPADA) VILLAGE FOREST COMMITTEE, SUNDERGARH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
281	D-WP(C)/34587/2026 WP(C)/24185/2026	BIJAYA KUMAR NANDA VS MAHANADI COALFIELDS LTD.,JAGANNATH AREA, TALCHER	BIBHU PRASAD PANDA VS	// 0 //
282	D-WP(C)/32917/2026 WP(C)/24186/2026	D. KUMARI RASMITA BINDHANIRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
283	D-WP(C)/34592/2026 WP(C)/24187/2026	SANTOSH KUMAR MOHAPATRA VS UNION OF INDIA	BIBHU PRASAD PANDA VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/34202/2026 WP(C)/24188/2026	SUNITA PATTANAIK VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	// 0 //
285	D-WP(C)/33121/2026 WP(C)/24189/2026	GANESH RAULA VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
286	D-WP(C)/34232/2026 WP(C)/24190/2026	M/S.HOTEL LUCKY AREADE CHILY HOTEL, IMFL ON SHOP, BALESWAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
287	D-WP(C)/33566/2026 WP(C)/24191/2026	BIJAY KUMAR PRUSTY VS STATE OF ODISHA	AKHAND VS	// 0 //
288	D-WP(C)/33581/2026 WP(C)/24192/2026	DARSHAN SINGH SAINI VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
289	D-WP(C)/33143/2026 WP(C)/24193/2026	BHAGABAN PADHY VS STATE OF ODISHA	DR.NIRANJAN SWAIN VS	// 0 //
290	D-WP(C)/34607/2026 WP(C)/24194/2026	RATNAKAR MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/31799/2026 WP(C)/24195/2026	K SATISH KUMAR SUBUDHI VS UNION OF INDIA	JAGAMOHAN PATTANAIK VS	// 0 //
292	D-WP(C)/34251/2026 WP(C)/24196/2026	SASMITA BEHERA VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
293	D-WP(C)/33836/2026 WP(C)/24197/2026	KOKILA PATIKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
294	D-WP(C)/34615/2026 WP(C)/24198/2026	SHREE KUMAR BAITHALU VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //
295	D-WP(C)/33829/2026	HIMANSU SEKHAR BARIK	SANGRAM JENA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24199/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/33145/2026 WP(C)/24200/2026	GOPAL CHANDRA BEHERA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
297	D-WP(C)/31118/2026 WP(C)/24201/2026	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
298	D-WP(C)/34819/2026 WP(C)/24202/2026	SHREE KUMAR BAITHALU VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //
299	D-WP(C)/31119/2026 WP(C)/24203/2026	MAHESWAR SETHEE @ SETHY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
300	D-WP(C)/34184/2026 WP(C)/24204/2026	FAKIR MOHAN SATHUA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
301	D-WP(C)/34823/2026 WP(C)/24205/2026	SHREE KUMAR BAITHALU VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //
302	D-WP(C)/33209/2026 WP(C)/24206/2026	DAMU BHOI VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //
303	D-WP(C)/33697/2026 WP(C)/24207/2026	AMIYA KUMAR RAJ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
304	D-WP(C)/31120/2026 WP(C)/24208/2026	RABINDRA SETHY VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
305	D-WP(C)/34827/2026 WP(C)/24209/2026	SHREE KUMAR BAITHALU VS ADDITIONAL DISTRICT MAGISTRATE, BHUBANESWAR	BRAHMANANDA TRIPATHY VS	// 0 //
306	D-WP(C)/33518/2026 WP(C)/24210/2026	MUKESH KUMAR THACKER VS	JAGAJIBAN PRADHAN VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/32356/2026 WP(C)/24211/2026	HDFC BANK LTD, B.K.ROAD, CUTTACK BANSIDHAR BISWAL VS THE TAHASILDAR-CUM-COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, JAGATSINGHPUR	SILADITYA RAY VS	// // 0 //
308	D-WP(C)/34807/2026 WP(C)/24212/2026	SUKADEV SAHOO VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	KSHIROD KUMAR ROUT VS	// // 0 //
309	D-WP(C)/32387/2026 WP(C)/24213/2026	ARABINDA PANDA VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
310	D-WP(C)/33257/2026 WP(C)/24214/2026	CHANDRASEKHAR NAIK VS STATE OF ORISSA	SUBHADUTTA ROUTRAY VS	// 0 //
311	D-WP(C)/34634/2026 WP(C)/24215/2026	ADIPRAVA SAHOO VS AUTHORIZED OFFICER, STATE BANK OF INDIA, RASMEC, ANGUL	PARTHA SARATHI DAS VS	// 0 //
312	D-WP(C)/32932/2026 WP(C)/24216/2026	BABITA RANI PATRA VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
313	D-WP(C)/33586/2026 WP(C)/24217/2026	DARASING MOHANTA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
314	D-WP(C)/33365/2026 WP(C)/24218/2026	MAHENDRA KUMAR DASH VS STATE OF ODISHA	PRONoy MOHANTY VS	// 0 //
315	D-WP(C)/34767/2026 WP(C)/24219/2026	KSHITI CHOUDHURY VS MAHANADI COALFIELDS LTD., SAMBALPUR	AMIYA KUMAR BEHERA VS	// 0 //
316	D-WP(C)/34750/2026 WP(C)/24220/2026	KISHORI SARANGI VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	RABI NARAYAN MISHRA VS	// 0 //
317	D-WP(C)/33240/2026 WP(C)/24221/2026	CHIEF MANAGER BANK OF INDIA, NAYASARAK BRANCH, NAYASARAK, CUTTACK VS THE REGISTER, DEBTS RECOVERY TRIBUNAL, CUTTACK	GURUDUTTA KAR VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/22887/2026 WP(C)/24222/2026	DHARMANANDA @ DHARAMA SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR JENA VS	// 0 //
319	D-WP(C)/32935/2026 WP(C)/24223/2026	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
320	D-WP(C)/29364/2026 WP(C)/24224/2026	MANORAMA SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
321	D-WP(C)/34355/2026 WP(C)/24225/2026	NIHAR NALINI MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
322	D-WP(C)/33473/2026 WP(C)/24226/2026	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
323	D-WP(C)/34357/2026 WP(C)/24227/2026	PRAVAT NALINI MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
324	D-WP(C)/34351/2026 WP(C)/24228/2026	NUVOCO VISTAS CORPORATION LTD., MUMBAI VS MICRO, SMALL AND MEDIUM ENTERPRISES FACILITATION COUNCIL, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
325	D-WP(C)/21044/2026 WP(C)/24229/2026	PRAMOD KUMAR SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
326	D-WP(C)/33590/2026 WP(C)/24230/2026	TAPATI PARIDA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //
327	D-WP(C)/32976/2026 WP(C)/24231/2026	MAA SANTOSHI SELF HELP GROUP (SHG), NAYAGARH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //
328	D-WP(C)/33660/2026 WP(C)/24232/2026	BHIM BAHADUR PUN VS THE GENERAL MANAGER, ODISHA POWER TRANSMISSION CORPORATION LTD., BHUBANESWAR	KAILASH CHANDRA MISHRA VS	// 0 //
329	D-WP(C)/34498/2026	M/S.DASH SUPPLIES, BHUBANESWAR	SAILAZA NANDAN DAS	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24233/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/26680/2026	SOUDAMINI KAR	MANOJ KUMAR MOHANTY	//
	WP(C)/24234/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/34208/2026	SASHI SEKHAR SETHI	HALADHAR SETHY	//
	WP(C)/24235/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/34533/2026	M/S RABINDRA MEDICAL HALL, KHURDA	MADHAB LAL AGARWAL	//
	WP(C)/24236/2026	VS CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK	VS	0 //
333	D-WP(C)/34486/2026	HIMANSHU SEKHAR SAHU	SIDHANT DWIBEDI	//
	WP(C)/24237/2026	VS UNION OF INDIA	VS	0 //
334	D-WP(C)/34677/2026	M/S BISWA DISTRIBUTOR	KAJAL SAHOO	//
	WP(C)/24238/2026	VS ASSISTANT COMMISSIONER, CT AND GST	VS	0 //
335	D-WP(C)/34544/2026	MANASI PRATIMA SAHU	SUBRAT KUMAR DAS	//
	WP(C)/24239/2026	VS STATE OF ODISHA	VS	0 //
336	D-WP(C)/34765/2026	M/S MIRANIA FILLING STATION	KAJAL SAHOO	//
	WP(C)/24240/2026	VS JOINT COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE	VS	0 //
337	D-WP(C)/30283/2026	KISHORE CHANDRA SUBUDHI	PRAJNA SARITA MOHANTY	//
	WP(C)/24241/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/24186/2026	KHEDU NAG	RABINDRA NATH PRUSTY	//
	WP(C)/24242/2026	VS DIG OF POLICE, GROUP COURSE C.R.P.F, SONEPAT, HARYANA	VS	0 //
339	D-WP(C)/34545/2026	ANNAN KUMAR VERMA	DIGANTA DAS	//
	WP(C)/24243/2026	VS CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR ZONE, BHUBANESWAR	VS	0 //
340	D-WP(C)/32625/2026	OORJA ENERGY ENGINEERING SERVICES(HYDERABAD) PRIVATE LTD, TELANGANA	ANANESH MOHANTY	//
	WP(C)/24244/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/32745/2026 WP(C)/24245/2026	PRINCIPAL COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, BHUBANESWAR UNION OF INDIA VS SPECIAL LAND ACQUISITION OFFICER, TALCHER, ANGUL	DARPANARAYAN PATTNAYAK VS	// // 0 //
342	D-WP(C)/34209/2026 WP(C)/24246/2026	HEMANTA BHATTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
343	D-WP(C)/34284/2026 WP(C)/24247/2026	BIJAYA GOUDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
344	D-WP(C)/35054/2026 WP(C)/24248/2026	ODISHA STATE DISASTER MANAGEMENT AUTHORITY(OSDMA), KHURDA VS ER. MANORANJAN KAR	SONAK MISHRA VS	// 0 //
345	D-WP(C)/35098/2026 WP(C)/24249/2026	DR. NIRANJAN SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
346	D-WP(C)/32722/2026 WP(C)/24250/2026	KATIKATA, PRIMARY AGRICULTURAL CO-OPERATIVE SOCIETIES, JAJPUR VS KEDARNATH JENA	MANORANJAN MISHRA VS	// 0 //
347	D-WP(C)/34210/2026 WP(C)/24251/2026	PARIMITA MISHRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
348	D-WP(C)/32631/2026 WP(C)/24252/2026	SASHIKANTA MISHRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
349	D-WP(C)/34200/2026 WP(C)/24253/2026	NILACHAL SARASWATA SANGHA, PURI VS STATE OF ODISHA	SASWATI SOUMYA SAHU VS	// 0 //
350	D-WP(C)/34467/2026 WP(C)/24254/2026	SMRUTI RANJAN SAMAL VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
351	D-WP(C)/34492/2026 WP(C)/24255/2026	AMIT KUMAR BARAL VS UNION OF INDIA	SIDHANT DWIBEDI VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/35097/2026 WP(C)/24256/2026	DR.GAJENDRA KUMAR PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
353	D-WP(C)/34212/2026 WP(C)/24257/2026	GIRIJA KUMAR DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
354	D-WP(C)/34494/2026 WP(C)/24258/2026	TOFAN SINGH VS UNION OF INDIA	SIDHANT DWIBEDI VS	// 0 //
355	D-WP(C)/35048/2026 WP(C)/24259/2026	BIDYADHAR MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
356	D-WP(C)/34868/2026 WP(C)/24260/2026	SANDHYA RANI NAIK VS STATE OF ODISHA	KUMAR PRAJWAL VS	// 0 //
357	D-WP(C)/34240/2026 WP(C)/24261/2026	RABINDRA KUMAR PANDA VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
358	D-WP(C)/35259/2026 WP(C)/24262/2026	KANHAI TUDU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/35051/2026 WP(C)/24263/2026	AMRIT KUMAR MOHANTA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
360	D-WP(C)/35105/2026 WP(C)/24264/2026	DR. BISHWANATH PARIJA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
361	D-WP(C)/35167/2026 WP(C)/24265/2026	SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
362	D-WP(C)/30260/2026 WP(C)/24266/2026	AMIYA KUMAR SAHU VS CONTROLLER OF EXAMINATION, CBSE, DELHI	AJAYA KUMAR NANDA VS	// 0 //
363	D-WP(C)/33771/2026	SUKANTI BEHERA	NIRAJAN PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/24267/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/30274/2026	ASIM KUMAR PUROHIT	AJAYA KUMAR NANDA	//
	WP(C)/24268/2026	VS CONTROLLER OF EXAMINATION, CBSE, DELHI	VS	0 //
365	D-WP(C)/35086/2026	DR.ANAM CHARAN RAUL	SUBHADUTTA ROUTRAY	//
	WP(C)/24269/2026	VS STATE OF ODISHA	VS	0 //
366	D-WP(C)/33411/2026	BABA MALIK	SUKANTA KUMAR NAYAK (2)	//
	WP(C)/24270/2026	VS STATE OF ODISHA	VS	0 //
367	D-WP(C)/30454/2026	BIRANCHI NARAYAN JOSHI	PRADIPTA KISHORE BHUYAN	//
	WP(C)/24271/2026	VS STATE OF ODISHA	VS	0 //
368	D-WP(C)/33416/2026	MINATI BEHERA	HIMANSHU SEKHAR PANDA	//
	WP(C)/24272/2026	VS STATE OF ODISHA	VS	0 //
369	D-WP(C)/34546/2026	PRADYUMNA KUMAR	SUBRAT KUMAR DAS	//
	WP(C)/24273/2026	VS STATE OF ODISHA	VS	0 //
370	D-WP(C)/35085/2026	DR. SUPARNA PATEL	SUBHADUTTA ROUTRAY	//
	WP(C)/24274/2026	VS STATE OF ODISHA	VS	0 //
371	D-WP(C)/30636/2026	NILAMANI NAYAK	DEBA PRASAD MISHRA	//
	WP(C)/24275/2026	VS STATE OF ODISHA	VS	0 //
372	D-WP(C)/34469/2026	NIHARIKA PANDA	PRAVAT CHANDRA MOHANTY	//
	WP(C)/24276/2026	VS STATE OF ODISHA	VS	0 //
373	D-WP(C)/34691/2026	SUSHANTA KUMAR SAHU	ALOK KUMAR PANDA	//
	WP(C)/24277/2026	VS STATE OF ODISHA	VS	0 //
374	D-WP(C)/34697/2026	KALPANA SAHOO @ PURSTY	DIGAMBARA MISHRA	//
	WP(C)/24278/2026	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/33896/2026 WP(C)/24279/2026	STATE OF ODISHA GEETANJALI MOHAPATRA VS	MAHENDRA KUMAR SAHOO VS	// // 0
376	D-WP(C)/34474/2026 WP(C)/24280/2026	STATE OF ODISHA RATNAKAR BARIK VS	PRAVAT CHANDRA MOHANTY VS	// // 0
377	D-WP(C)/34586/2026 WP(C)/24281/2026	STATE OF ODISHA SUBASH CHANDRA SATPATHY VS	SUKANTA KUMAR MISHRA VS	// // 0
378	D-WP(C)/35091/2026 WP(C)/24282/2026	STATE OF ODISHA MANAGING COMMITTEE OF P.M.A.M.HIGH SCHOOL,MANBIR, MAYURBHANJ VS	KUNAL KUMAR SWAIN VS	// // 0
379	D-WP(C)/35058/2026 WP(C)/24283/2026	STATE OF ODISHA MANAGING COMMITTEE OF BAPUJI ADARSHA HIGH SCHOOL, KEONJHAR VS	KUNAL KUMAR SWAIN VS	// // 0
380	D-WP(C)/34477/2026 WP(C)/24284/2026	STATE OF ODISHA BAIRAGI SWAIN VS	PRAVAT CHANDRA MOHANTY VS	// // 0
381	D-WP(C)/34551/2026 WP(C)/24285/2026	STATE OF ODISHA BIDULATA COLLEGE OF NURSING, CUTTACK VS	MANORANJAN KAR VS	// // 0
382	D-WP(C)/34590/2026 WP(C)/24286/2026	STATE OF ODISHA SGI SCHOOL OF MEDICAL SCIENCES, NACHHIPUR, CUTTACK VS	LAXMIKANTA MOHANTY VS	// // 0
383	D-WP(C)/33474/2026 WP(C)/24287/2026	STATE OF ODISHA LEENA ACHARYA VS	DURGESH NARAYAN RATH VS	// // 0
384	D-WP(C)/35056/2026 WP(C)/24288/2026	STATE OF ODISHA MANAGING COMMITTEE OF R.K. HIGH SCHOOL, KEONJHAR VS	KUNAL KUMAR SWAIN VS	// // 0
385	D-WPCRL/22797/2026 WPCRL/107/2026	STATE OF ODISHA SAHINDER SAHANI VS	GOPINATH SETHI VS	// BADAGODA P.S. /507 /2026 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WPCRL/21922/2026 WPCRL/108/2026	RABINDRA SAMAL VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BANSADA /169 /2026 () //
387	D-ABLAPL/22755/2026 ABLAPL/9036/2026	GHASIRAM HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KODINGA /8 /2020 () //
388	D-ABLAPL/22498/2026 ABLAPL/9037/2026	V. VASABA RAO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BIDANASI /132 /2025 () //
389	D-ABLAPL/22758/2026 ABLAPL/9038/2026	CHANDAN KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BANSADA /41 /2025 () //
390	D-ABLAPL/22812/2026 ABLAPL/9039/2026	GOURIRANI DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /188 /2026 () //
391	D-ABLAPL/18625/2026 ABLAPL/9040/2026	SUDEEP MUKHERJEE @ SUDIP MUKHERJEE VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SPL.TASK FORCE /22 /2021 () //
392	D-ABLAPL/18645/2026 ABLAPL/9041/2026	SHIBANEE PATEL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SUNDARGARH TOWN /229 /2026 () //
393	D-ABLAPL/19545/2026 ABLAPL/9042/2026	LUCKY @ SANGRAM MOHANTY VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /185 /2020 () //
394	D-ABLAPL/22813/2026 ABLAPL/9043/2026	SK. AHESAN ALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
395	D-ABLAPL/21236/2026 ABLAPL/9044/2026	LINKAN BISOYI @ SUNIL KUMAR BISOYI VS STATE OF ODISHA	LAMBODAR ACHARI VS	BHANJANAGAR /441 /2026 () //
396	D-ABLAPL/22815/2026 ABLAPL/9045/2026	MIR GOLAM @ SAYAD GOLAM MD VS STATE OF ODISHA	PRATIK DASH VS	PURUNABAZAR /165 /2026 () //
397	D-ABLAPL/21884/2026	PETER LIMA @ PITAR LIMA	AMLAN MOHANTY	ADVA /150 /2026

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9046/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/22602/2026 ABLAPL/9047/2026	TRUPTI RANJAN NAYAK VS STATE OF ODISHA	SRIKHETRA MISHRA VS	CUTTACK SADAR /518 /2026 () //
399	D-ABLAPL/19423/2026 ABLAPL/9048/2026	SOMANATH SAHU VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /190 /2025 () //
400	D-ABLAPL/22666/2026 ABLAPL/9049/2026	SISIRA BIRA @ RAMAKANTA BEERO VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	MOHANA /77 /2025 () //
401	D-ABLAPL/22706/2026 ABLAPL/9050/2026	JITENDRA NAURI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHAKALPARA /139 /2026 () //
402	D-ABLAPL/22816/2026 ABLAPL/9051/2026	SANJIT KUMAR PATRA @ TITU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	SAHADEV KHUNTA /226 /2026 () //
403	D-ABLAPL/22824/2026 ABLAPL/9052/2026	KANAK DAS VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SIMULIA /240 /2026 () //
404	D-ABLAPL/22760/2026 ABLAPL/9053/2026	NARASINGH NAYAK VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	KANAS /158 /2026 () //
405	D-ABLAPL/22762/2026 ABLAPL/9054/2026	BIJAY KUMAR BEHERA VS STATE OF ODISHA	SATYABRATA DASH VS	MADHUPATNA /36 /2026 () //
406	D-ABLAPL/22764/2026 ABLAPL/9055/2026	RADHAMANI NAYAK VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	KANAS /158 /2026 () //
407	D-ABLAPL/22765/2026 ABLAPL/9056/2026	MANAS NAYAK VS STATE OF ODISHA	SUMANTA BHUYAN VS	CUTTACK SADAR /518 /2026 () //
408	D-ABLAPL/22768/2026 ABLAPL/9057/2026	ASIS KUMAR PAIKRAY VS	DEBARAJ BEHERA VS	BALLIGUDA /172 /2026 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :31/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/22806/2026 ABLAPL/9058/2026	STATE OF ODISHA BIJAYA KUMAR BISWAL @ BIJAY BISWAL VS	RAMAKANTA PRADHAN VS	// / /0 ()
410	D-ABLAPL/22836/2026 ABLAPL/9059/2026	STATE OF ODISHA MUSTAFA ALI SAHA @ SK. MUSTAFA VS	LAXMIKANTA BEHERA VS	// DHAMARA PS /41 /2026 ()
411	D-ABLAPL/22808/2026 ABLAPL/9060/2026	STATE OF ODISHA JAGADAMBA MOHAPATRA VS	BARUNADITYA MOHAPATRA VS	// TALCHER TOWN /180 /2026 ()
412	D-ABLAPL/22473/2026 ABLAPL/9061/2026	STATE OF ODISHA AJAY @ AJAYA LOHAR VS	ASHIM KISHOR PAL VS	// SUNDARGARH SADAR /374 /2026 ()
413	D-ABLAPL/18164/2026 ABLAPL/9062/2026	STATE OF ODISHA PRUTHIRAJ BAIRIGANJAN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /127 /2026 S.D.J.M.,KHURDA(Khordha) GR/0000356/2026
414	D-ABLAPL/22497/2026 ABLAPL/9063/2026	STATE OF ODISHA V. VASABA RAO VS	SAPAN KUMAR LENKA VS	BIDANASI /133 /2025 ()
415	D-ABLAPL/21902/2026 ABLAPL/9064/2026	STATE OF ODISHA BUDU @ DUKHISHYAM GOUDA VS	ASHOK DAS VS	// GOLANTHARA (BERHAMPUR) /180 /2026 ()
416	D-ABLAPL/22113/2026 ABLAPL/9065/2026	STATE OF ODISHA SANTOSH NANDA VS	SUSANTA KUMAR TRIPATHY VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0005623/2026
417	D-ABLAPL/22160/2026 ABLAPL/9066/2026	STATE OF ODISHA DHIRENDRA ROUT VS	SATYA RANJAN MULIA VS	MALGODOWN /250 /2026 ()
418	D-ABLAPL/22188/2026 ABLAPL/9067/2026	STATE OF ODISHA KALU CHARAN PRADHAN @ KALU PARADHAN VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// SATYABADI /302 /2026 () //